Annexure-8														
Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 20th May 2025 List of operational creditors (Other than Workmen and Employees and Government Dues)														
														(Amount in ₹
	. Name of creditor	Details of claim received			Detai	s of claim admitted				Amount of	Amount of any			
Sl. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	National Securities Depository Ltd	18-Mar-24	444,918.99	318,673.44	Annual Custody Fee	-	-	No	-	-	-	126,245.55	-	Not admitted amount also includes TDS of Rs. 29,506.80 which has been provisioned in the books of the Corporate Debtor.
2	IDBI Capital Markets & Securities Ltd	22-Mar-24	5,226,704.00	4,718,657.72	Service Charges	-	-	No	-	-	-	508,046.28	-	
3	VCRK and Co.	17-Apr-24	178,200.00	178,200.00	Professional Fees	-	-	No	-	-	-	-	-	
4	SBICAP Trustee Company Limited	18-Apr-24	17,658,012.00	-	Service Charges	-	-	No	-	-	-	17,658,012.00	-	
5	Concast Seel & Power Limited	18-Apr-24	5,480,530.00	5,480,530.00	Sale of Material	-		No	-	-	-	-	-	
6	Texmaco Rail & Engineering Limited (the erstwhile operational creditor Kalindee Rail Nirman (Engineers) Limited	03-May-24	83,428,767.00	58 120 130 00	Construction against Work Order	-	-	No	-	-	-	25,308,637.00	-	
7	Holistic HR & Security Pvt Ltd	22-May-24	4,421,925.00	4,346,978.00	Security Services	-		No	-	-	-	74,947.00	-	Not admitted amount stands TDS of Rs. 74,947/- which has been provisioned in the books of the Corporate Debtor.
8	Arshiya Northern FTWZ Limited	27-Jun-24	11,291,314.00	11,291,314.00	Electricity consumption by NCR Rail, since meter installed in ANFL	-		Yes	-	-	-	-	-	
9	HJA & Associates LLP	16-Sep-24	138,073.58	64,400.00	Professional Fees	-	-	No	-	-	-	73,673.58	-	Not admitted amount also includes TDS of Rs. 8,000/- which has been provisioned in the books of the Corporate Debtor.
Total 128,268,444.5				84,518,883.16	-	-			-	-	-	43,749,561.41	-	

Note : Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.